

National Company Law Tribunal

Allahabad Bench

CP NO. 142/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE COMPANY: REV John Augustine & Ors. v/s. Lucknow Diocesan Trust Association & Ors.

SECTION OF THE COMPANIES ACT/I & B CODE:

Sl. NO.	Name	Designation	Representation	Signature
1.	B.R. SACHDEVA + ADV.		Petitioner	B.R. Sachdeva
2.	Ashish	"	"	Ashish
3.	Roshni Shukla	Adv.	Resp. no. 1	Roshni Shukla

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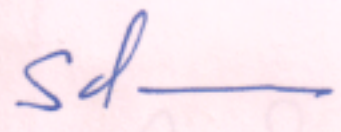
Sh. B.R. Sachdeva, Advocate for the petitioner. Ms. Roshni Shukla, Advocate for the respondent.

She files memo or vakalatnama to represent the respondent. The present case is filed as a fresh case. Further, this registry points out certain defects which are required to be cured by the petitioner. Meanwhile, the respondent is also at liberty to file a formal reply to the present petition. Hence, the time is granted.

The matter to be listed on 23rd January, 2018.

Dated:08.12.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)


H.P. Chaturvedi,
Member (Judicial)